

## Calcutta High Court (Appellate Side)

Defective Report ~~ with Scrutiny date From 02-08-2025 To 02-08-2025~All rows are shown

| Sl No. | Case Type | Filing No. | Name of Petitioner                                                                   | Name of Learned Advocate  | Compliance By Date | List of Defect(s)                                                                                                                                           |
|--------|-----------|------------|--------------------------------------------------------------------------------------|---------------------------|--------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1      | CRM (A)   | 2790/2025  | DIPANKAR MURMU<br>Mobile:9674030186<br>Email:BISWAJITNAG.ADV@GMAIL.COM               | BISWAJIT NAG              | 27-08-2025         | 1) ... DISTRICT WRONG AT PAGE ONE, VAKALATNAMA, P-FORM...                                                                                                   |
| 2      | CRM (A)   | 2803/2025  | SAHEB GAR<br>Mobile:9614524524<br>Email:PRIYANKARSHANKU92@GMAIL.COM                  | PRIYANKAR GANGULY         | 25-08-2025         | 1) IN 1ST PARA, MENTION WHETHER PETITIONER MOVED ANY PETITION BEFORE LD TRIAL COURT OR NOT.                                                                 |
| 3      | CRM (A)   | 2806/2025  | AMAR KALINDI AND ORS.<br>Mobile:9836530816<br>Email:FBANERJI@GMAIL.COM               | RIYA BALLAV               | 25-08-2025         | IN VAKALATNAMA, L.T.I. NOT IDENTIFIED.                                                                                                                      |
| 4      | CRM (A)   | 2807/2025  | SADDAM ALI @ SADDAM HOSSAIN<br>Mobile:8116894680<br>Email:BUSRA.KHATOON04@GMAIL.COM  | BUSRA KHATUN              | 25-08-2025         | 1) IN VAKALATNAMA, L.T.I. NOT IDENTIFIED. .... 2) INITIAL SIGNATURE OF COMMISSIONER OF AFFIDAVIT IS REQUIRED WHERE CORRECTIONS IS BEING MADE.               |
| 5      | CRM (A)   | 2809/2025  | SUBRATA BISWAS<br>Mobile:9433171279<br>Email:BISWAS.ATIS.KUMAR@GMAIL.COM             | JYOTI AGARWAL             | 27-08-2025         | 1) ... FIR ACT SPELLING ( BNS )..<br>2).. DATE AT VAKALATNAMA...<br>3) ..                                                                                   |
| 6      | CRM (A)   | 2810/2025  | MADHUSUDAN KARMAKAR<br>Mobile:9830656205<br>Email:UDAYSANKARCHATTOPADHYAY@GMAIL.COM  | UDAY SANKAR CHATTOPADHYAY | 27-08-2025         | 1) ... SL. NO. 14 AND 15 AT PRESENTATION FORM WRONGLY FILL UP..<br>2).. ACT WRONG AT P.P LETTER ( BNSS)..<br>3).... CASE TYPE WRONG AT PAGE ONE ( CRM (A) ) |
| 7      | CRM(M)    | 1277/2025  | SUDHIR CHAKRABORTY<br>Mobile:9062063123<br>Email:ADV.AFREENBEGUM@GMAIL.COM           | AFREEN BEGUM              | 25-08-2025         | COMMISSIONER SIGN IN ENVELOPE.                                                                                                                              |
| 8      | CRM(M)    | 1317/2025  | XXXX<br>Mobile:7980257418<br>Email:SHAHRIYARKARIMAKTAR@GMAIL.COM                     | SHAHRIYAR KARIM AKHAN     | 26-08-2025         | VIOLATION OF ORDER PASSED IN CRA(DB) 29/2022                                                                                                                |
| 9      | CRM(M)    | 1318/2025  | MIRAJUL SK @ MERAJUL SK @ MERAJUL<br>Mobile:9804639668<br>Email:ARUPSKYHOT@GMAIL.COM | ARUP KUMAR BHOWMICK       | 25-08-2025         | ATTACH ORDER COPY OF CRM(DB) 494/2025                                                                                                                       |
| 10     | CRM(M)    | 1320/2025  | SUFAL MONDAL                                                                         | NIRAJ GUPTA               | 25-08-2025         | MENITON AGE OF THE PETITIONER IN THE                                                                                                                        |

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|--------|-----------|------------|------------------------------------------------------------------------------------|--------------------------|--------------------|------------------------------------------------------------------|
|        |           |            | Mobile:9830168776<br>Email:NIRAJGUPTA2003@GMAIL.COM                                |                          |                    | CAUSE TITLE.                                                     |
| 11     | CRR       | 3382/2025  | RAHAMATULLA KHAN AND OTHERS<br>Mobile:7450900742<br>Email:SHARA2021ADVHC@GMAIL.COM | SHARADINDU PATRA         | 30-08-2025         | WRONG CHARGE SHEET NO. MENTIONED IN 1ST PARA OF THIS PETITION.   |
| 12     | MAT       | 1247/2025  | SUKDEB MONDAL<br>Mobile:9804104552                                                 | SAYAN MUKHERJEE          | 29-08-2025         | SYNOPSIS LIST OF DATE                                            |
| 13     | WPA       | 17691/2025 | SK. RAFIKUL<br>Mobile:9830518690<br>Email:SUMANCHATTOPADHAYA06@GMAIL.COM           | SUMAN<br>CHATTOPADHAYAY  | 10-09-2025         | PET. PIN IS WRONG                                                |
| 14     | WPA       | 17726/2025 | MANABENDRA DUTTA<br>Mobile:8981147215<br>Email:PAMPA.ADVOCATE76@GMAIL.COM          | PAMPA DEY<br>(DHABAL)    | 10-09-2025         | RI STAMP MISSING                                                 |
| 15     | WPA       | 17751/2025 | JUI BANERJEE<br>Mobile:9163329688                                                  | HIMADREE GHOSH           | 03-09-2025         | SUBJECT CATEGORY CODE NOT TALLY WITH THE DETERMINATION OF COURT. |

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